

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-305  
IB-2272/ND/2019

**IN THE MATTER OF:**

M/s Sameer Enterprises

Vs.

M/s Arcmate Housing Solutions Pvt Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 09.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv. Hemant Kumar

For the Respondent

: Adv. Pankaj Agarwal

**ORDER**

Learned Counsel for the respondents no. 1, 2 & 3 are present and pray for some time to file reply. Let the same be filed. Accordingly put up on 29.10.2019, as prayed for.

Sd/-  
(SUMITA PURKAYASTHA)  
MEMBER (T)

Sd/-  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)